



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI
Tis Hazari Courts, Delhi

ORDER

The following transfer & postings are hereby made in official exigency, with immediate effect :-

Sl. No.	Name of the Official	From	To
1.	Sh. Vivek Kumar Pandey S/o Sh. Girija Shankar Pandey EC-74031721	PA in the Court of Sh. Bhupesh Kumar, District Judge (Commercial Court)-02, New Delhi District, Patiala House Courts, New Delhi	PA in the Hon'ble High Court of Delhi, New Delhi (in diverted capacity)
2.	Sh. Umang S/o Sh. Ramesh Kumar EC-14645135	PA in the Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi	PA in the Court of Sh. Bhupesh Kumar, District Judge (Commercial Court)-02, New Delhi District, Patiala House Courts, New Delhi

Note :-

1. The above mentioned Personal Assistants are hereby stand relieved from his present place of posting and further directed to join at their transferee station forthwith.
2. Non-compliance of transfer & posting order / immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the officials, as per rules.

Bhanda

(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge (HQs), Delhi

No. 5525-5535 /Admn.I(HQs)/T&P/2026

Dated, Delhi the 28 JAN 2026

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, New Delhi District, PHC, New Delhi.
3. DDOs/Sr.Accounts Officer, Central/New Delhi Districts, THC, Delhi
4. Personal Office of the undersigned.
5. Dealing Official, R&I Branch, Central District, THC, to upload on LAYERS.
6. Dealing Official, Computer Branch, Central District, THC, Delhi.
7. Dealing Official, ACR Cell, Central District, THC, Delhi.
8. The Web-site Committee, Tis Hazari Courts, Delhi to upload on official website.
9. Dealing Official, Personal File/S&P, Administration Branch-I, Central District, THC, Delhi.
10. Officials Concerned.

Bhanda

Principal District & Sessions Judge (HQs), Delhi